

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/207/59/HDB/2017
NAME OF THE COMPANY	Vestal Educational Services Private Limited & (04) Others
NAME OF THE PETITIONER(S)	Sandeep Daga
NAME OF THE RESPONDENT(S)	Vestal Educational Services Private Limited & (04) Others
UNDER SECTION	59

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.A.S.Ravi Prasad for Vimal Vasireddy	Advocate	9440234074	Prasad

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri DVAS Ravi Prasad for Shri Vimal Vasireddy, Learned Counsel for the Petitioner.

At the request of the Learned Counsel for the Petitioner, post the case on 20.10.2017.


Member (T)


Membr (J)

Bm